

50. The momentum gathered by the country through these policies has to be sustained to ensure that the benefits that have started accruing are not frittered away. A combined effort is necessary to strengthen the confidence of investors in our economy and of the people, particularly the underprivileged, in the economic reforms. The tone and tenor of your debates reflect and greatly influence both. I am confident you will set the pace with due regard to these objectives. I commend you to your tasks and wish you success.

Jai Hind!

12.37-1/2 hrs.

### INTRODUCTION OF MINISTERS

[English]

THE PRIME MINISTER (SHRI P V NARASIMHA RAO)  
Mr. Speaker, Sir with your permission, I would like to introduce to the House the following Ministers, my colleagues who have been sworn in recently

Shri Buta Singh Minister of Civil Supplies  
Shri Madhavrao Scindia: Minister of Human Resource Development  
Shri Ajit Singh: Minister of Food  
Shri P.A. Sangma: Minister of Labour  
Shri G. Venkat Swamy. Minister of Textiles  
Shri P. Chidambaram: Minister of State (Independent Charge of the Ministry of Commerce)  
Shrimati Urmilaben Patel: Minister of State in the Ministry of Power  
Shri Matang Singh. Minister of State in the Ministry of Parliamentary Affairs

12.38 hrs.

### OBITUARY REFERENCES

[English]

#### Demise of Former President Giani Zail Singh and other

MR. SPEAKER: Hon'ble Members, I have to inform the House with profound sorrow of the sad demise of our former esteemed President, Shri Giani Zail Singh, our colleague Shri Chandulal Chandrakar and six former colleagues viz Smt. Zohrabai Akbarbai Chavada, Shri Madhu Limaye, Chaudhary Dalip Singh and Sarvashri V T Patil, Robin Sen and Tika Ram Paliwal.

An illustrious son of India, Shri Giani Zail Singh was one of the veterans of India's struggle for freedom from the foreign yoke and a leading light in the country's socio-political life for about six decades. During the hectic period of 1930—40s of India's Freedom Movement, he took part in the Kisan Morcha and suffered incarceration in 1936 and later during 1938—43 when he was arrested and sentenced to five years rigorous imprisonment in a solitary cell for his patriotic ventures. In 1946, he launched National Flag Agitation at Faridkot and courted arrest.

Shri Giani Zail Singh was actively associated with the political affairs of his home State, Punjab since 1930s. In the first interim Government of Patiala and East Punjab States Union (PEPSU), he served as Minister for Revenue in 1948-49 and later as Minister for Agriculture and Public Works Department in 1951-52. He was member of

Legislative Assembly of Punjab in 1962 and 1972—77. He rose to become the Chief Minister of Punjab, in which capacity, he ably served the state from 1972. to 1977. Besides, he served with distinction his home state in various capacities in several social and cultural organisations.

His diverse contributions to the nation included implementation of land reforms.

Shri Giani Zail Singh, a conscientious parliamentarian of high standing, was member of Rajya Sabha in 1956—62 and was later elected to the Seventh Lok Sabha in 1980. During his short tenure in Lok Sabha, he enlivened the parliamentary proceedings by his wit and famous Urdu couplets. He proved his political sagacity and administrative skill as a Minister of Home Affairs in the Union Council of Ministers from 1980-82.

His long and illustrious public career reached its zenith on his assumption of the highest office i.e. Presidentship in July, 1982. Through his culture, humaneness and unflinching courtesy he added dignity to his office. A man who rose from humble means, displayed throughout his public life an abiding commitment to the welfare of the people. He was gifted with the quality of maintaining equipoise in the moments of stress and crisis. He symbolised the best traditions of India's composite culture.

Shri Giani Zail Singh, who had an avid interest in the Punjabi literature, also evinced keen interest in journalism and authored "Dukhi-Praja-di-Pukar" (in Punjabi), as Chief Editor of 'Naware Charan', Moga, and Managing Director of "Khalsa Sewak", a daily from Amritsar and Patiala.

His amiable disposition, sweet temperament and genial informality, endeared him with all those who came in his contact and won him friends everywhere.

A multifaceted personality, Giani during his numerous sojourns to various foreign countries, while he was President of India, brought to fore on the international arena the rich cultural heritage of India.

Known for his secular ideals, he strove relentlessly for spreading communal harmony in the country. Even after he retired from the august office of the President of India, he was deeply immersed in various social and cultural activities.

His name will ever remain inscribed in the annals of India's political history.

Shri Giani passed away at Chandigarh on 25 December, 1994 at the age of 78. In his death, the nation had been deprived of a statesman of a rare quality, a veteran freedom fighter, true democrat, able parliamentarian, astute administrator and above all, a lovable person. Though Giani is no longer in our midst, his memories will be with us for many years to come.

Shri Chandulal Chandrakar was a sitting member of the House representing Durg Parliamentary Constituency of Madhya Pradesh. Earlier, he represented the same constituency during Fourth, Fifth, Seventh and Eighth Lok Sabha during 1970—77 and 1980-89.

During his long parliamentary career of nearly two decades, Shri Chandrakar served the country in various capacities. He held with distinction several important portfolios as Minister of state in the Union Council of Ministers during 1980-82 and 1985-86. He also served various Parliamentary Committees and was associated with several Consultative Committees attached to the various Ministries.

A well known social worker, he actively worked for the development of villages and always cared for the under privileged and the needy.

A Journalist by profession, Shri Chandrakar was deeply involved in the development of healthy journalism. He served as President of the Press Association of India during 1964-70. He was Editor of the 'Hindustan' a Hindi Daily for many years. Shri Chandrakar had the distinction of covering nine Olympic games and six Asian games for newspapers. A prolific writer, Shri Chandrakar wrote many articles on economic conditions prevailing in various countries of the world.

A widely travelled person, he represented India in several international conferences.

Shri Chandrakar passed away at Kolihapur in Durg district on 2 February, 1995 at the age of 75 years. In his death, the country has lost an active parliamentarian, an able administrator and a journalist of repute.

Shrimati Zohrabai Akbarbai Chavada was a Member of the Third Lok Sabha during 1962-67 representing Banaskantha parliamentary constituency of Gujarat.

She was an active social worker and an agriculturist by profession. A close associate of Mahatma Gandhi, she worked relentlessly for the improvement of health and welfare of poor people of her area and also served as Chairman of Social Welfare Project, Tharad District of Banaskantha, Gujarat.

She took active part in the proceedings of the House. She passed away at Ahmedabad on 20 December 1994 at the age of 71 years.

Shri Madhu Limaye was a Member of Third, Fourth, Fifth and Sixth Lok Sabha from Monghyr and Banka Parliamentary Constituencies of Bihar during 1964-70, 1973-76 and 1977-79.

A veteran freedom fighter, Shri Limaye took active part in India's freedom movement and suffered imprisonment in post independence period, he participated in the Goa Liberation Movement and also suffered incarceration over 19 months under the Portuguese regime.

A well known Socialist leader, Shri Limaye was a close associate of Acharya Narendra Dev, Dr Ram Manohar Lohia and Shri Jai Prakash Narain and he devoted his entire life to the service of the nation.

An able parliamentarian, he effectively put forth his views on various social, economic, political problems faced by the country and thus made invaluable contributions to the debates of the House.

Shri Limaye, who had a flair for journalism, authored many books on various topical subjects. He also

contributed several articles in newspapers and periodicals on many national and international issues.

His speeches and work speak of his erudition and in-depth knowledge of Constitutional law and parliamentary procedures.

A widely travelled person, he attended international Socialist conferences as Indian Socialist Delegate in 1947 and 1953.

An apostle of socialism, he truly emulated in his life the noble precept of simple living and high thinking.

In his death the country has lost a veteran freedom fighter, prominent socialist thinker and a rare parliamentarian.

He passed away on 8 January 1995 at New Delhi at the age of 72 years.

Chaudhary Dalip Singh was a Member of Fifth Lok Sabha during 1971-77 representing Outer Delhi parliamentary constituency. Earlier he had been Vice-President of South Delhi Municipal Committee during 1954-58, Municipal Councillor and Chairman, Municipal Corporation South Zone during 1963-67.

An agriculturist by profession, Chaudhary Dalip Singh took interest in the welfare of farmers and weaker sections of the society. Besides, being life member of Bharat Krishak Samaj since 1955, he was closely associated with several philanthropic institutions of Delhi in various capacities.

Chaudhary Dalip Singh passed away on 13 January 1995 in Delhi at the age of 78 years.

Shri V T Patil was a Member of Third Lok Sabha during 1962-67 representing Kolhapur parliamentary constituency of Maharashtra. Earlier he had been a Member of Legislative Assembly Bombay during 1952-57. He also served as the President of Kolhapur Municipality for two terms during 1933-38.

A dedicated social and political worker, he worked relentlessly for improving the lot of farmers and deprived sections of the society. He did pioneering work in the field of Cooperative Movement and founded many organisations connected with rural upliftment.

An educationist, Shri Patil evinced keen interest in the promotion of education through well organised and model institutions, particularly educating and training women. He was a founder President of Prince Shivaji Education Society and closely associated with various educational and social institutions in different capacities.

A man of letters, Shri Patil took keen interest in Journalism and was founder Editor of 'Pudhari', a leading local daily.

He passed away on 17th January, 1995 at Kolhapur at the age of 93 years.

Shri Robin Sen was a Member of Fifth and Sixth Lok Sabha during 1971-79 representing Asansol constituency of West Bengal.

Shri Sen was a noted political activist and well-known trade union leader who played a key role in fostering the

**Left Wing Trade Union Movement in West Bengal** He also actively participated in student movements in 1940-43. He suffered imprisonment several times in pre and post independence period for his political and trade union activities.

Shri Sen passed away on 19th January, 1995 at Burdwan at the age of 72 years

Shri Tika Ram Paliwal was a Member of Third Lok Sabha during 1962-67 representing Hindaun constituency of Rajasthan. Earlier, he had been a Member of Rajasthan Legislative Assembly from 1957-58 and was elected to Rajya Sabha in April 1958.

A veteran freedom fighter, Shri Paliwal gave up his flourishing legal practice to take active part in the Satyagraha Movement in 1930 and 1932 and suffered imprisonment several times.

An able administrator, Shri Paliwal served his home State Rajasthan with distinction as the First Chief Minister of Rajasthan from March to November 1952 and as Deputy Chief Minister of Rajasthan during 1952-54.

Shri Paliwal passed away on 8th February 1995 at Jaipur at the age of 86 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

**THE PRIME MINISTER (SHRI P V NARASIMHA RAO)**

Sir, I would like to associate myself with this condolence Resolution in respect of our illustrious former President, Gianji. We all remember him very fondly for a variety of qualities that he had and the multifarious occasions and periods in the history of the country in which we worked together, and we mourn his loss. We missed him even after he laid down office as President. His presence was felt on every occasion of importance. Really, it is difficult even to believe that he is no more with us. He was Minister for Home at a very difficult time, then he went on to become the President.

And, during his tenure, the country passed through several difficult stages and he was able to steer clear of those difficulties in his capacity as the Constitutional Head of the country. We had several discussions with him. He held fast to his views, but, at the same time, he was gracious enough to admit, to accept the advice of the Government of the day. We remember him, as I said, very fondly and we would like to record our condolence to the bereaved family.

In respect of Shri Madhu Limaye, again, Sir, it is the loss not only of a great thinker and writer and Parliamentarian in his own right but for me personally a close friend with whom we had very cordial relations, comradely relations during the old struggle against the Nizam's days. Personally, I feel his loss very deeply.

About the other persons, our former colleagues, who passed away, I entirely agree with what you were pleased to say and we would like to send our condolences to the bereaved families.

Thank you very much, Sir.

[Translation]

**SHRI ATAL BIHARI VAJPAYEE (Lucknow)** Mr Speaker, Sir, it is difficult to believe that Shri Chandulal Chandrakar is no more with us. Sometimes it appears that he will stand up from his seat, calmly express his views and smilingly resume his seat. Nobody will perhaps be able to fill this gap. A stark reality of life once again is before us in the form of death.

The circumstances in which the former President Gianji Singh died are heart-rending. The death of our former President, who successfully discharged his duties as the Union Home Minister and the Punjab Chief Minister, caused by a road accident is a sad commentary on our system. The way Gianji rose from a small village of Fardkot to grace the office of the President of the Indian Republic is not the story of an individual, it is the story of a nation which secured freedom after a prolonged period of slavery and which is full of capabilities. He spent several years in jails. But Gianji rose step-by-step to the pinnacle of glory and graced the office of the President and earned respect from all of us. His life was full of struggle. He could not get higher education, neither did he get an opportunity to get acquainted with the Western ways. We saw in Gianji's life as to how a man having his roots in the soil can grace the highest office of the nation as well as endear himself to all those who came in his contact.

Sir, you as well as the hon. Prime Minister have said that Gianji took over the high office of President in very difficult times. Although one may differ with him in respect of his various decisions but ultimately he successfully discharged his duties which carved a niche in the history. He never looked tired even after retiring from public life. He was a man of amiable disposition and brought gaiety to all occasions. As the Minister of Home Affairs he used to have a mutual repartee with the Members of Parliament in Lok Sabha which is still a matter of enjoyment for those who follow parliamentary proceedings. He had a unique quality to make amends and provide healing touch when somebody was hurt by his remarks made inadvertently. The way his wisdom reflected rural enlightenment was a thing to watch. Today he is no more. We express our condolences to the bereaved family.

The passing away of Shri Madhu Limaye was also quite sudden. A person who struggled throughout his life for public-awareness, left us after only two days' illness. His passing away was also unexpected. I had the privilege to work extensively with Shri Madhu Limaye in the political field within and outside the House. He fought against both British and Portuguese imperialism and suffered long imprisonments which provided him the opportunities to make deep studies and acquire quality of analytical thinking. He was dedicated to certain ideals. He was an intelligent thinker and die-hard straightforward person whose comments at times could create controversies, yet, he never minced words. Mr. Speaker, Sir, I remember that he used to come fully prepared to buttress his points in the House on any complicated matter relating to Constitution or rules of procedure. On such occasions he would come armed with thick related books to logically assert his point. The House and sometimes even the hon. Speaker would

find it difficult to face his assertions as he would come to the House after doing his home-work. These days such analytical approaches have become rare. He matched his precept with his practice. Though he was born in Pune yet he had been elected to the Lok Sabha from Bihar. It is obvious that at that time people did not get swayed by considerations of birth or caste, etc. The public used to elect their representatives on the basis of ideologies. He did justice to the place from which he had been elected.

He continued to write on the problems being faced by the country and about its future, till his last. The day the news regarding his death was published, the Hindustan Times had published his article also. People may differ with him on various matters yet he possessed qualities of thinking continuously and to remain friendly with friends till his last days.

Madhujji enjoys an important place in the modern politics. We hope that Shrimati Champa Bai Limaye and their son would work on the same lines.

Sir, I had the privilege to see from close quarters Shrimati Zohrabai, Chaudhary Dalip Singh, Shri V T Patil, Shri Robin Sen and Shri Tika Ram Paliwal. I had an opportunity to work with him. They are no more with us. I would like to associate myself with the views expressed by you and the hon. Prime Minister about them. Both on behalf of my party and myself, I would like to pay my humble tribute to all these departed souls. I request you to convey our feelings to the bereaved members of the family.

SHRI RAM VILAS PASWAN (Roser) Mr Speaker Sir on behalf of my party the Janata Dal and myself alongwith the Leader of the House and the Leader of the Opposition we mourn the passing away of each of the departed leader. All of us had the opportunity to serve under the leadership of Gianiji Limayaji and Chandulal Chandrakarji and as Atalji had said we are unable to forget Gianiji. He was not only born in a poor family, on seeing him, anyone could have felt that in spite of being born in a poor family he would rise upto the highest rank. For being a king it is necessary that one should be born in a royal family but if there are any examples of holding the highest post by a commonman in democracy it is the example of Gianiji.

All of us know that the portfolio of the Home Minister is very important and full of challenges. I recall one incident when he was the Home Minister. The discussion was going on and he was laughing at that time. I asked him whether he was not filled with grief on such an unbearable accident. He replied that did I want the Home Minister of India to keep on weeping? The Government is doing the needful. It is an example.

Even after his retirement from the post of the President he remained always with the poor, the backwards and the dalits and listened their problems and used to give a very suitable answer. When he was the President, the people felt during those five years for the first and the last time that the Rashtrapati Bhawan was theirs. It was not theirs prior to that nor it would be theirs after his tenure. During those days if any body entered the Rashtrapati Bhawan, he felt that the President was a Publicman. Today, he is not among us but the guidance he gave to the country will always remain unforgettable.

Shri Madhu Limaye was our leader. When I joined politics, Madhuji, Thakurji and Joshiji were the leaders of the Sanyukt Socialist Party. Atalji has rightly asserted that at that time politics was not based on caste and religion but on ideologies. We were happy to see that although Madhujji belonged to a Brahmin family, yet he always fought for the cause of the dalits. He wrote about Baba Sahib Ambedkar. We may or may not speak anything but Madhujji used to speak and write down it. Sometimes we feel that as long as people like Madhu Limayaji are born in the country, who try to seek justice for all rising above caste and religion, there will be no caste based disparity or war. He was a talented man. He was not only a politician but possessed all qualities. He was both a writer and a critic. He wrote number of books. I had an opportunity to spend last two days in hospital with him. At that time also, we did not feel that he would leave us. He was suffering from asthma. We thought that he would recover but time's sickle spares no one. He has left us but the ideas he has left will always guide us.

Shri Chandulal Chandrakar is also not with us today. He had deep regard for the Backward Classes. All these leaders were not merely idealists but they took active part in the freedom struggle also. They were aware of each and everything in the country.

Leaders like Shrimati Zohrabai Akbarbai Chavda, Choudhry Dalip Singh, Shri V T Patil, Shri Robin Sen and Shri Tika Ram Paliwal are also not with us today. Once again I join with you and the Leader of the House and pay tribute to all these departed souls. I request you to convey our feelings to the bereaved members of their families.

[English]

SHRI SOMNATH CHATTERJEE (Bolpur) Mr Speaker Sir on behalf of my party and myself, we mourn the passing away of so many distinguished sons of our country.

Giani Zail Singh has left an indelible mark in the history of post independent India by his achievements, by his dedicated service to the common people of this country and as an administrator par excellence. With a humble means he rose to occupy the highest constitutional office in this country by dint of merit and dedicated service to the people of this country. As freedom fighter, he occupied very high office. As the Chief Minister of Punjab he made signal contribution to the development of that State. As Home Minister he had a very difficult tenure because those were the troublesome days. But he discharged his functions with great ability. A man with secular conviction, he was an embodiment of the finest traditions of our country, of our heritage.

It has been mentioned that at one time there was some tension during his tenure as President. He came out of it by maintaining the acceptability of the situation that was there and it was in keeping with the true traditions of the Constitution of India. Sir we deeply mourn his passing away as a result of a tragic accident and we convey our sincerest regards to his memory.

Shri Chandulalji was a very dear friend of us and we had the privilege of working in so many Committees. A man of

amiable disposition, he really represented the best traditions of Parliamentary behaviour and I deeply mourn his loss. I considered him a very good friend of mine and ours.

When I came to this august House for the first time in the Fifth Lok Sabha, as a young junior new Member, I looked upto Madhujī as a model Parliamentarian. Shri Limaye and Shri Jyotirmoy Basu were, in those days—if I may use the expression—ruling the Lok Sabha and I remember how in that Fifth Lok Sabha, the Nagarwala episode was brought about by Madhujī and Shri Jyotirmoy Basu. He scrupulously followed the Parliamentary Rules and Procedure and never disobeyed them. I had seen that although there was great tension here inside the Parliament in those days, he maintained his unruffled attitude and really guided us in conducting the affairs as Members of Parliament. We went to him as junior Members. I remember on many occasions we had gone to him to learn from him how to be a good Parliamentarian, a useful Parliamentarian so that we can contribute to the proper conduct of the House and through that can serve the people of the country. His place in Indian politics and in the freedom movement is permanent and we deeply mourn his passing away.

Sir, Comrade Robin Sen was a true friend of the working classes. In his sudden passing away, the working classes of this country have lost a great champion. Sir, party commune was his residence and party comrades were his family members, as it were. He had been a fighter for India's freedom. From very young days, from his student days, he had consistently fought for the down-trodden and he was acknowledged as one of the great organisers of the trade union movement. He was also involved in the upliftment of the rural people. A self-effacing person, he never tried to project himself over the others. But, he sincerely, seriously and with dedication served the common people of this country and that is why he won his place in the hearts of the working classes and the common people.

We could see, when he suddenly passed away, the great grief in the public, and the common people of not only his district, but also of all over West Bengal assembled in Burdwan for his last rites which shows that he won a permanent place in the hearts of the common people. We deeply mourn his passing away also.

I associate myself and my party with the observations that you have made about other colleagues of ours, and I request you, Sir, to convey our condolences to the members of the respective bereaved families.

**SHRI INDRAJIT GUPTA (Midnapore)** Mr Speaker, Sir, I wish to associate myself and my party with the sentiments of sorrow and condolence which you have uttered in respect of these eight friends or eight colleagues of ours who have departed.

At moments like this, I feel always that one does not remember them so much by the posts they held or the official duties they performed in those posts, but as human beings and as personalities whom we came to know and with whom we worked, whatever our political views may have been—we may have differences and all that

Giani Zail Singh, I think, was an outstanding personality as a human being, and he is the Indian version, if I may say so, of the classic example of 'from log-cabin to White House', a man of the people who suffered greatly when he was leading the movement in Fardkot State against the Princely Rule. He was subjected to tremendous repression and suffering, but he was a patriot through and through and ultimately when we saw him here as a Home Minister and later on, when he became Rashtrapati, his personality was something which all of us could not but admire and pay tribute to because he was so humane, so full of life, so full of humour, and in the debates which used to take place here, his sense of humour and his ability to indulge in a repartee—in my using it without being malicious in any way—that way, he was really a great man. As Somnath Babu has referred to, we must remember that during the period of his Presidency that unfortunate episode took place when it appeared that there might be a very serious confrontation between the Rashtrapati and the Government of that day. But he was a man sagacious enough and bit enough to understand that there limits which should not be transgressed and he gracefully accepted that position and a situation which might have become very serious was avoided by him. I am also very sad at the fact that he lost his life as a result of an accident which could perhaps easily have been avoided. But anyway, one cannot dictate events and today I render my tribute and pay homage to his memory.

As far as my friend Shri Madhu Limaye is concerned, he was out and out a dedicated socialist. He was one of the old guard of the socialist party and the socialist movement. And here in the Parliament day after day at the end of Question Hour Shri Madhu Limaye used to rise in his seat and put forward submissions which were so powerful and so telling in their adherence to constitutional norms and Directive Principles of the Constitution as well as the Rules of Procedure of the House. It would be very difficult for anybody to refute or rebut him. He became a terror to the Treasury Benches if I may be allowed to say so, because of the great acumen and the deep knowledge, which he displayed, of procedure and Constitution. I think he has contributed very much to the debates and proceedings of this House.

He raised all these things here from time to time and pursued with great tenacity. I hope many of these things will be made available later on in a suitable form for Members to study and for future Members—when they come to study and learn from.

As far as Comrade Robin Sen is concerned, I knew him very well. I worked with him in the trade union movement. He was a great organiser, selfless, dedicated and utterly devoted to the cause of the working class, particularly in the mines and in the steel industry. He spent a better part of his life in organising these workers and was accepted by them as their unquestioned leader.

Shri Chandulal Chandrakar was of course, here for so many years as a very friendly and good-humoured friend of ours with whom we used to exchange views. He was a spokesman of the Congress Party for a while, a role which he discharged with considerable skill, I should say. As a

veteran journalist, he earned the respect of everybody in this House

All these friends, particularly, as well as these others, to whom we are paying tribute today, deserve the heartfelt condolences of this House. I request you to convey our feelings to the bereaved members of the family. Thank you.

[Translation]

SHRI CHANDRA JEET YADAV (Azamgarh) Mr Speaker, Sir, today this House is paying tributes to several important persons who earned nationwide fame during their lifetime and made significant contribution in building the nation.

Shri Giani Zail Singh Ji adorned three top posts in free India. He had been the Chief Minister of Punjab, Minister of Home Affairs in the Government of India and ultimately he held the highest office of the President of India. Giani Zail Singh was son of the soil in real sense of the term. He had a deep attachment with the land. His life will always serve as a beacon for others to show that how a person born in a village in a poor backward class family rose to the highest position by dint of the sincerity, service and high ideals.

Mr Speaker, Sir, I will never forget his contribution in the upliftment of depressed classes, mention of which has also been made by hon. President. During the struggle for implementation of reservation policy for backward classes, a delegation of 42 Members of Parliament went to meet the then Prime Minister, Shrimati Indira Gandhi to apprise her of the fact that in spite of provision of reservation in the Constitution of India they were not getting their due. The only request we made to her was that in view of this injustice, atleast that report should be tabled in the House for discussion. The Prime Minister called Shri Giani Zail Singh in our presence. At that time he was the Minister of Home Affairs. He said that if we wished that report should be tabled for discussion, it would be done and the next week it was tabled. As the President of the country he toured through out the country and discussed the issues related to social justice. He devoted his whole life to ensure social justice and equality to the poor backward and down trodden people of the country. I had a personal attachment with him. He adorned three posts and at the time of crisis he always called me to know my opinion. He always on guard to protect the interest of the country and maintain the dignity of the Constitution. Sometimes when he felt that people were talking contrary to his views he presented his views properly. On the whole this very spirit reflects through all his decisions. He was with the poor and common man of the country by heart and soul. I think that his life will always be an inspiration for the people.

Shri Madhu Limaye was a front ranking socialist leader and a thinker. He was well versed in Constitutional and Parliamentary practices and conventions and he could not be challenged in this field. He was a great leader. Several things have been mentioned here about him but the point that has influenced me the most is that despite the fact that he was not keeping a good health during the last few years of his life, he put forward his views frankly and fearlessly through his writings. Ultimately he devoted all his

talents and ability to convey the message that the country is above the party politics. He told that one should work undauntedly for the welfare and progress of the country. Through his thoughts and actions, he worked till his death for steering the country forward. He consecrated all his strength and ability to his writings. I hope that youth of our country will get inspirations from his talented personality and his contribution in country's progress and will be able to confront the challenges posed before the country.

Shri Chandulal Chandrakar was a political leader and a veteran journalist. As a politician also, he had a sharp personality. Whenever freedom of the Press and Journalists were under attack, he fearlessly espoused their cause. On several occasions he had to utter something which was not in consonance with the policies of the Government of his own party. This reflected his sincerity and devotion. We are deeply grieved by his untimely death.

Chaudhary Dalip Singh was a well known peasant leader of Delhi. He was closely associated with the Co-operative movement. He always raised the issues of farmers in this House with empathy and confidence. His death is a great loss to the people of Delhi.

Shrimati Zohrabai Akbarbai Chavada, Shri V T Patil, Shri Robin Sen, Shri Tika Ram Paliwal, were all eminent freedom fighters and also Members of Parliament. They are no more with us. On behalf of my party, I associate myself with the sentiments and tributes paid by you to the departed leaders and request you to convey our heartfelt condolences to the bereaved families.

[In Hindi]

SHRI P G NARAYANAN (Gobichettipalayam) Mr Speaker, Sir, I also join you and with other colleagues to express the sentiments of sorrow on the demise of our former colleagues.

In the death of Giani Zail Singh, the country has lost an elder statesman and true patriot. An out and out political person Giani Ji brought to the Rashtrapati Bhavan the grassroot and essential qualities of Indian politicians. He was a leader without the arrogance of authority. He was an agreeable companion and a leader who never lost touch with ordinary people. He was a most popular and successful Chief Minister of Punjab. In his death, our country has lost an illustrious son, a valiant freedom fighter and the most successful administrator who contributed a great deal to consolidate the gains of Independence. He will be remembered for his significant contribution to the freedom struggle, his love for the poor and his patriotism which rose above his religious beliefs.

The other Members who are no more now, will also be remembered for their valuable contribution to the proceedings of this House and for the welfare of the people, particularly the weaker sections.

On behalf of AIADMK Party and on my own behalf, I convey our condolences to the bereaved families.

[Translation]

SHRI EBRAHIM SULAIMAN SAIT (Ponnani). Mr. Speaker, Sir, many of our colleagues who have been mentioned here have departed. We express our deep sorrow at their sad demise as they were the great sons of our country.

They rendered such services which cannot be ignored I would in particular, make a mention of Gianiji, who had been the President of India and prior to that, Home Minister of India. His demise has created an irreparable loss. He was a unique personality. He was a lively person and firmly believed in secularism. He was the Home Minister and you are aware that the concern of the Ministry is with such issues which generate much heat. But he could very efficiently handle the situation. He always used to say that one should not hate one's enemy because there is a possibility that the latter may start loving you. He had love for everybody and hatred for none. Thus, he won everybody's heart. He had a great love for Urdu. He was interested in Urdu poetry. He remembered many Urdu couplets and used them so properly that everybody was pleased. I recall one couplet which can appropriately be cited at his condolence—

Eai bagbane gulshan-e-hasti yeh kya kiya,  
jaane chaman tha gul jo, wahi toone chun liya

He was really the essence of the garden of India. It seems as if the best flower has been plucked. We remember and pay our tribute to this great personality.

I would also like to make a mention of the late Shri Madhu Limaye here. He, too, was a great leader of India like Shri Jaiprakash Narayan and Dr. Ram Manohar Lohia. He had his particular ideology and wanted to help the poor and uplift them. Madhu Limayeji thought on these lines. As has been said here, he was a great Parliamentarian and I have seen him delivering thunderous speeches.

I have had an opportunity of being with Gianiji Zail Singhji and Madhu Limayeji in the Parliament. The loss occurred by their death cannot be made up. There are other friends who have rendered their services to India in different fields. It is quite regretful that all these friends have parted from us. I would like you to convey our sentiments to their bereaved families.

[English]

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada). Mr. Speaker Sir, I rise to convey our deep condolences on my own behalf and on behalf of Telugu Desam Party over the death of Gianiji Zail Singh. I would only like to add one particular aspect to what others have already narrated. Gianiji was a real democrat and it was because of his intervention as the President of India that a democratically elected Government in the State of Andhra Pradesh which was derailed unlawfully was again put on the rails. He had always had a special affection for our State of Andhra Pradesh and for my leader and the President of Telugu Desam Party, Shri N.T. Rama Rao.

Sir, Shri Madhu Limaye is one of those very few persons who always lived up to the ideals for which they stood all through their lives. He is one of the very few personalities

who will continue to inspire the present and coming generations. He had turned down the opportunity to join the Government, but was always serving the cause of the poor. Secular to the core and truly democratic, he was never afraid to call a spade a spade, though it might not be to the liking of a good number of people in the society.

Sir, we mourn the death of the other distinguished Members of this House and we request you to convey our condolences to the bereaved families.

SHRI CHITTA BASU (Barasat). Mr. Speaker Sir, I join you, along with other colleagues of this House, in expressing our sorrow and grief over the demise of a number of important personalities of our country. To begin with, Gianiji Zail Singh, who was the President of this great country of ours, who participated in the freedom struggle and contributed for the upliftment of the people of our country, deserves to be remembered by the country not only for a number of years but ages to come. He was a secular personality. He was also a great statesman of rare qualities and deep vision. He stewarded the ship of the state with sagacity and wisdom.

To remember Madhu Limaye is a unique privilege to us who believe in socialism and who have struggled or are struggling even today for the cause of socialism in the world. Madhu Limaye has contributed immensely for the growth of thought and action in the socialist movement in our country.

Sir, he was a unique Parliamentarian and it has been mentioned by many. He had extraordinary qualities for raising issues in this House in defence of the peoples' rights and peoples' grievances. He has authored a large number of books which still remains a treasure for socialist workers and I think this country will benefit from his experiences, both as a socialist worker and also as a Parliamentarian and author.

Shri Robin Sen was a trade unionist of unparalleled credibility. He was committed to the cause of the workers. He organised the workers at the grassroot level and also defended their cause. I had the opportunity of working with him in the trade union field.

Therefore, Sir, on behalf of my Party and on my own behalf, I convey our condolences and would hope that you will convey it to the members of the bereaved families.

[Translation]

SHRI SULTAN SALAHUDDIN OWASI (Hyderabad). Mr. Speaker, Sir, I on behalf of myself and my party join in the condolences offered by our friends here. Even today, I remember the services rendered by Gianiji, particularly in bringing under control the deteriorating situation in Andhra Pradesh. Many times, I got the opportunity of meeting him. It is true that the birth of a person is a testimony of his death but one leaves an indelible impression on the hearts of people if during one's life one does some good work. These are the deeds which make someone pay the tributes to him after his death.

Madhu Limayeji was one of the best Parliamentarians. During the last session, he used to come to the library and

I would usually meet him there I, on behalf of myself and my party offer my condolences to all included in today's obituary The fact is that one who passes away does not return but is remembered

**SHRI RAM SAGAR (Barabanki)** Mr Speaker, Sir, I on behalf of myself and my party, Samajwadi Party join the Leader of the House, Leader of the Opposition and leaders of all the parties in offering the condolences to the former President of India, Gianí Zail Singh, Shri Madhu Limaye, Shri Chandulal Chandrakar and others

Sir, Gianiji was an able administrator We cannot forget his services to the nation Madhu Limayeyi all along fought against social, economic and political disparities and endeavoured to set up a socialistic society His ideals his life and his writings are really inspiring I request you to kindly convey our deep condolences, offered to these departed souls, to their bereaved families

[English]

**SHRI E AHAMED (Manjer)** Sir, I rise to associate myself with the sentiments expressed by the Prime Minister and the Party Leaders in the passing away of the distinguished Members of this House, including our former President

So far as Gianiji is concerned, I have personal knowledge as to how he dealt with the Moradabad riots and the manner in which he has tackled the aftermath of riot is an example for any ruler in this country We have lost a towering personality in the death of Gianiji

Sir, When I mention the name of Shri Chandulal Chandrakar, so many things come to my mind He was an amiable person and a very good personal friend of mine Whenever he participated in the House the debate used to be very lively We have lost a very good friend amongst us in this House

As far as I know, Shri Madhu Limaye was a true socialist On behalf of my Party I associate myself with the other Leaders in conveying our condolences to the bereaved families

**SHRI P C THOMAS (Muoattuzha)** Sir on behalf of the Kerala Congress I would also like to express our deep sorrow on the death of Gianiji and other distinguished Members

**MR SPEAKER** The House may now stand in silence for a short while

13.51 hrs

*The Members then stood in silence for a short while*

13.52 hrs.

#### PAPERS LAID ON THE TABLE

**Explanatory Statement giving reasons for immediate legislation by Cable Television Networks (Regulation) Ordinance**

[English]

**THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K P SINGH DEO)** I beg to lay on the Table an explanatory statement

(Hindi and English versions) giving reasons for immediate legislation by the Cable Television Networks (Regulation) Ordinance, 1995 under rule 71(2) of the Rules of Procedure and Conduct of Business in Lok Sabha

[Placed in Library See No LT-7005/95]

**Patents (Amendment) Ordinance, 1994 (No. 13 of 1994) and Customs Tariff (Amendment) Ordinance, 1994 (No. 14 of 1994) etc.**

**THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK)** I beg to lay on the Table, a copy each of the following Ordinances (Hindi and English versions) under article 123(2)(a) of the Constitution —

(1) The Patents (Amendment) Ordinance, 1994 (No 13 of 1994) promulgated by the President on the 31st December, 1994

[Placed in Library See No LT-7006/95]

(2) The Customs Tariff (Amendment) Ordinance, 1994 (No 14 of 1994) promulgated by the President on the 31st December, 1994

[Placed in Library See No LT-7007/95]

(3) The Special Protection Group (Amendment) Ordinance 1995 (No 1 of 1995) promulgated by the President on the 10th January, 1995

[Placed in Library See No LT-7008/95]

(4) The Industrial Development Bank of India (Amendment) Ordinance 1995 (No 2 of 1995) promulgated by the President on the 13th January 1995 together with a corrigendum thereto

[Placed in Library See No LT-7009/95]

(5) The Cable Television Networks (Regulation) Ordinance 1995 (No 3 of 1995) promulgated by the President on the 17th January, 1995

[Placed in Library See No LT-7010/95]

(6) The Banking Companies (Acquisition and Transfer of Undertakings) Amendment Ordinance 1995 (No 4 of 1995) promulgated by the President on the 21st January, 1995

[Placed in Library See No LT-7011/95]

(7) The Securities Laws (Amendment) Ordinance, 1995 (No 5 of 1995) promulgated by the President on the 25th January 1995

[Placed in Library See No LT-7012/95]

**MR SPEAKER** The House stands adjourned to meet again on February 14 1995 at 11 00 A M

13.53 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Tuesday February 14 1995/Magha 25 1916 (Saka)*

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